

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2809-JK (LD) of 2024

DATED:- 01 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Youth Services and Sports Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 01.03.2024

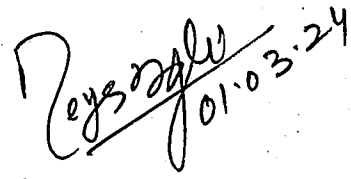
No:- LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Youth Services and Sports Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.2809 -JK(LD) of 2024 dated 01.03.2024

S No.	SWP No/LPAWP(C)/Cont. No/TA/OA & titled of the case	OIC
1.	SWP No: 2406/2018 titled Khan muneer Aslam v/s UT.of J&K and ors	Sh. Balbir Singh DYSSO Budgan Ph No: 7006954872 dyssobudgam.@gmail.com
2.	CCP(S) No: 73/2023 Zahoor Ahmed Mir v/s UT of J&K and ors	Sh. Balbir Singh DYSSO Budgan Ph No: 7006954872 dyssobudgam.@gmail.com
3.	CCP(S) No: 580/2021 Mohd Rafiq Bhat v/s YSS Deptt.	Sh. Balbir Singh DYSSO Budgan Ph No: 7006954872 dyssobudgam.@gmail.com
4.	LPA No: 246/2023 Union Territory of Youth services and Sports Department v/s Naveed Jamal and anrs	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_sports@radiffmail.com
5.	LPA No: 245/2023 Union Territory of Youth Services and Sports Department v/s Sajjad Tariq and anrs	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_sports@radiffmail.com
6.	TA/No/2771/2020 Titled Rajinder Kour and anrs v/s YSS Deptt	Altaf Hussain Bhat DVO Kashmir Ph No: 7889580811 altaf66f@gmail.com
7.	AP No. 42/ 2023 titled Mohd Iqbal Sofi Vs UT of J&K	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_sports@radiffmail.com
8.	TA No. 2569/ 2021 titled Surinder Kumar Sethi and Others Vs YSS Department	Rupinderjit Kour, DVO, DYSS.
9.	TA No. 8201/ 2021 titled Vijay Kumar VS YSS Department	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_sports@radiffmail.com
10.	TA No. 5354/ 2021 titled Om Prakash Vs YSS Department	Rupinderjit Kour, DVO, DYSS.